## IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

C.P. No. 30(ND)/2017

IN THE MATTER OF:

Loy Antony Gomes

Applicant/Petitioner

Loy Trading Exim Pvt Ltd.

Respondent

Order under Section 98(1)

Order delivered on 10.10.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR Hon'ble President

Ms. Deepa Krishan Hon'ble Member (T)

For the Applicant/Petitioner: Mr. Yashoraj Guglani & Mr. Priyanshu Yadav,

Advocates

## ORDER

Learned counsel for the petitioner requests for a short adjournment on the ground that learned arguing counsel is not in Delhi today.

List for further consideration on 14.11.2017.

(CHIEF JUSTICE M.M.KUMAR)

- Scl-

PRESIDENT

(DEEPÄ KRISHAN) MEMBER(TECHNICAL)

10.10.2017 Vineet